

<b>List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice</b>								
<b>S. No.</b>	<b>Type of case</b>	<b>Case No.</b>	<b>Year</b>	<b>Party</b>	<b>District</b>	<b>Valuation</b>	<b>Judgement passed By</b>	<b>Letter No. &amp;Date</b>
1	FAFO	276	1991	Sudesh Mittal vs UOI	Hapur	17,00,000.00	Civil Judge	366/20.2.2016
2	FAFO	587	1996	Aditya Sharma vs Munshi Lal	Hapur	6,500.00	Civil Judge	415/20.2.2016
3	FAFO	1126	1998	Tata Finance Vs Naresh Kumar	Hapur	6,00,000.00	Civil Judge	396/20.2.2016
4	FAFO	991	1998	UOI vs Smt Harnandi Devi	Hapur	5,01,000.00	Civil Judge	407/20.2.2016
5	FAFO	1125	1998	Tata Finance vs Munesh Chandra	Hapur	6,00,000.00	Civil Judge	370/20.2.2016
6	FAFO	1124	1998	Tata Finance vs Naresh Kumar	Hapur	6,00,000.00	Civil Judge	412/20.2.2016
7	FAFO	1123	1998	Tata Finance vs Mahendra Kumar	Hapur	6,00,000.00	Civil Judge	404/20.2.2016
8	FAFO	891	2000	Nagar Palika vs Sanjai Balmiki	Hapur	500.00	Civil Judge	402/20.2.2016
9	FAFO	1204	2000	Vijay Singh vs Nagar Palika	Hapur	7,00,000.00	Civil Judge	395/20.2.2016
10	FAFO	109	2000	UPFC vs Ms Singhal Woods	Hapur	10,00,000.00	Civil Judge	363/20.2.2016
11	FAFOD	(487)	2004	Ranveer Singh vs Smt Gurmeet Kaur	Hapur	6,51,854.00	Civil Judge	387/20.2.2016